

(b) Does not arise.

(c) Under the Central Rural Sanitation Programme guidelines, funds are provided to the State Governments for construction of individual household latrines by persons below poverty line in cluster of even 10 or more in the dispersed tribal habitation villages. The guidelines further provide that out of the total annual funds a minimum 20% should be earmarked for paying subsidy to the individual household from SCs and STs below the poverty line where the percentage of SC/ST population to total population below poverty line is less than 20%. Where the SC/ST population below poverty line is more than 20% of the total population below poverty line earmarking should be enhanced atleast to match the percentage of SC/ST population. During the current financial year (upto Feb., 1995) a total of 601 individual household latrines have been constructed in the tribal areas of the State.

Protection of Ganesh Temple in Srinagar

1256. SHRI JEEWAN SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether the terrorists in Srinagar fired rockets at Ganesh Temple on January 11, 1995;

(b) if so, whether the temple was damaged and security personnels killed; and

(c) the measures taken to protect the temple?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) to (c) On 11.1.1995 at around 14.45 hours a rocket was fired by terrorists at the Security Forces Unit deployed at the Ganpatyar Temple in Srinagar. However, the rocket missed the target and hit a nearby sarai building, causing minor damage to it. There was no damage of any kind to the temple and there was no loss of life or injury to anyone in this attack. Security arrangements in the area have been strengthened with a view to protect the temple against possible attack by terrorists. Continuous patrolling is being done by the Security Forces and close watch/vigilance is being maintained.

Skill Pogramme

1258. DR. K.D. JESWANI: Will the PRIME MINISTER be pleased to state:

(a) Whether there is any training programme relating to inter personnel communication skill to Government employees to interact with public and others;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): (a) yes, Sir.

(b) During the financial year 1995-96, the following programmes are scheduled to be conducted for Central/ State Government employees as per details given against each:-

1. Three days training programme on Effective Communication and Interpersonnel Relation to be conducted at Anna Institute of Management, Madras from 1-3 November, 1995.
2. One week training programme on Effective Communication and Human Relations to be conducted at National Institute for Training in Industrial Engineering, (NITIE) Bombay from 4-8 December, 1995.
3. Three days training programme on Effective Communication Planning & Management of Rural Development to be conducted at Deen Dayal Upadhyay Institute of Rural Development Training and Research, Lucknow from 2-4 November, 1995.
4. Three days training programme on Effective Communication and Interpersonnel Relation to be conducted at Institute of Administration, Hyderabad from 25-27 November, 1995.
5. Three days training programme on Effective Communication and Interpersonnel Relation To be conducted at Institute of Administration, Hyderabad from 22-25 February, 1996.

(c) In view of (b) above, question does not arise.

Black Marketing in Kashmir

1259. SHRI GURUDAS KAMAT: Will the PRIME MINISTER be pleased to state:

(a) whether the nexus between hoarders and militants in Kashmir have made the life of residents difficult to live;

(b) if so, the details thereof; and

(c) the remedial steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) to (c) The Government does not have any specific reports about such a nexus. All attempts are being made to ensure that supplies of essential commodities, etc. are made available to the people regularly in adequate quantities and quality and at reasonable prices.

Bharat Heavy Electricals Limited

1260. SHRIMATI SUSEELA GOPALAN:

SHRI SOBHANADREESWARA RAO VADDE:

Will the PRIME MINISTER be pleased to state:

(a) whether the Public Sector Bharat Heavy Electricals Limited proposes any tie-ups with Multinational companies for revamping of Power Units in the country;

(b) if so, the details of such tie-ups;

(c) the number of power plants in the country which require urgent renovation and modernisation;

(d) whether the company proposes to set up its own financial firm for funding the projects where BHEL bids; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) Yes, Sir.

(b) It would not be in the commercial interest of BHEL to furnish the details at this stage.

(c) The information is being collected.

(d) And (e) BHEL has initiated steps for setting up of a financial services company. The details are being worked out.

Bharat Heavy Electricals Limited

1261. SHRI SOBHANADREESWARA RAO VADDE:

Will the PRIME MINISTER be pleased to state:

(a) the total investment made in Bharat Heavy Electricals Limited as on March 31, 1994;

(b) the details of the unit at different places, the products manufactured and the persons employed in each unit; and

(c) the installed capacity of the Thermal Power Generation Projects?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SMT. KRISHNA SAHI): (a) The total investment on BHEL (Gross Block) as on 31.3.1994 was Rs. 1628.57 crores.

(b) The details are given in the enclosed Statement.

(c) As on 31st March, 1994, the capacity created by BHEL for thermal (coal, gas and nuclear) Power Generation Projects in the country was 39,447 MW as against an all India installed capacity of 55,179 MW.

Sl. No.	Name of the Manufacturing Units	Product Range	No. of Employees as on 31.3.94
1	2	3	4
1.	Heavy Electricals Plant Bhopal, Madhya Pradesh	Thermal, Nuclear and Hydro Sets, Traction & Industrial Electrical Machines, Transformers, Switch Gears, Control Panels, Capacitors, Diesel Generator Sets, Defence Equipment.	18,805
2.	Transformer Plant Jhansi, Uttar Pradesh	Transformer, AC Locos, Diesel Electric Shunting Locos, Bus Ducts	2,008
3.	Heavy Electrical Equipment Plant Hardwar, Uttar Pradesh	Thermal-Hydro Sets, Electrical Machines, Large Gas Turbines	10,438
4.	Central Foundry Forge Plant Hardwar, Uttar Pradesh	Castings and Forgings	1,676
5.	High Pressure Boiler Plant Trichy, Tamil Nadu	Thermal Nuclear Steam Generators, Valves, etc.	13,734
6.	Seamless Steel Tube Plant Trichy, Tamil Nadu	Seamless Steel Tubes	1,122
7.	Boiler Auxiliaries Plant Ranipet, Tamil Nadu	Fans, Electrostatic Precipitators, Air-Preheaters, Wind Generators	2,617

1	2	3	4
8.	Heavy Power Equipment Plant Hyderabad, Andhra Pradesh	Thermal and Industrial Power Generatings sets, oil Rigs, Gas Turbines, Drive Turbines, Pumps, Compressors, Circuit Breakers, Heat Exchanger	9,971
9.	Electronics Division Bangalore, Karnataka	Control Equipments, Energy Meters, Power Devices, Telecom Eqpt. Photo Voltaic Panels	2,755
10.	Electro Porcelain Divison Bangalore, Karnataka	Ceramic Insulators	1,440
11.	Industrial Valves Plant Goindwal, Punjab	Industrial Valves	110
12.	Insulators Plant Jagdishpur, Uttar Pradesh	Ceramic Insulators	608
13.	Components Fabrication Rudrapur, Uttar Pradesh	Solan Water Heating System	104

[Translation]

Women Coast Guard

1262. SHRI PANKAJ CHOWDHARY: Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to appoint women coast guards;

(b) if so, the details thereof; and

(c) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) to (c) Government are yet to take a view on the suggestion regarding induction of women into the coast Guard, depending upon the functional requirements.

[English]

Candu Reactors

1263. SHRIMATI MALINI BHATTACHARYA: SHRI AJOY MUKHOPADHYAY:

Will the PRIME MINISTER be pleased to state:

(a) whether country's CANDU reactors developed ruptures; and

(b) if so, the action proposed to be taken to prevent any leakage of radiation ?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) There were no ruptures or cracks in Indian Pressurised Heavy Water Reactors (PHWRs) except in the end shield of the Rajasthan Atomic Power Station-1 (RAPS-1).

(b) The cracks in RAPS end shield do not contribute to radiation leakages. In any case, starting with the Madras Atomic Power Station-2 (MAPS-2), the material of the end shield has been changed so that such cracks do not occur.